

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4157
ANSWERED ON:29.08.2011
RADIATION FROM URANIUM
Punia Shri P.L.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the radiation/pollution is resulting from the usage of uranium weapons by the neighbouring countries and causing spread of disease in the country;
- (b) if so, whether the waste imported from other countries also contain uranium;
- (c) if so, the action being taken by the Government to prevent the same; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d): The Ministry of Environment and Forests has notified the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 for handling hazardous waste. Under these Rules, waste consignments allowed for import are required to be examined by the Customs authorities to ensure that import is in accordance with the provisions of these Rules. Radioactive waste is not covered under these Rules. This Ministry has no information with regard to the radiation/pollution resulting from usage of uranium weapons.